

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-415 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2017**

**NAME OF THE COMPANY : M/s Dream Land Retailor Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

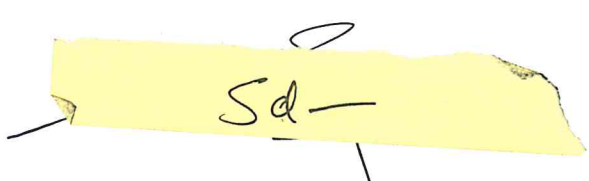
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Ms. Meetu Singh with Mr. Naresh Agarwal, CS		
	For the Respondent:	Mr. Sanjay Bajaj, and Ms. Rigasha Takkar for Karnataka Bank		

**ORDER**

Reply of Karnataka Bank, one of the Financial Creditor is sought to be  
filed during the course of the day.

To come up for further consideration/orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**